

(d) whether the amount had been sent to the Bombay State Government for the purpose?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). Yes.

(d) A sum of Rs. 50,000 was sanctioned in March last for expenditure on food, medicines etc. of indigent displaced T.B. patients in Bombay. The State Government, however, did not utilize this amount but put forward an alternative scheme for the purchase of certain X-ray and laboratory equipment. That scheme has now been sanctioned and the amount required for the purpose is being placed at the disposal of the Bombay Government.

Shrimati Renu Chakravartty: May I know, Sir, whether this amount would cover the purchase of the entire equipment for an X-ray Department?

Shri A. P. Jain: Yes.

Shrimati Renu Chakravartty: May I know, Sir, if such X-ray Departments have been opened in any of the refugee colonies run by Government in West Bengal?

Shri A. P. Jain: I would require notice.

AUDITION TESTS FOR A. I. R. ARTISTES

*497. **Sardar A. S. Saigal:** (a) Will the Minister of Information and Broadcasting be pleased to state how many of the artistes who absented themselves from audition tests have been kept out since this system was introduced in A.I.R.?

(b) Do Government propose to look into the grievances of the musicians in this respect?

(c) Has any representation been made against the juries?

(d) What are the qualifications of the juries who dealt with the selection of music artistes?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The information is being collected and will be laid on the Table of the House.

(b) Yes, Sir. Government are always willing to look into the griev-

ances and take necessary steps to remove their genuine complaints.

(c) Yes, Sir.

(d) The Audition Committee consists of persons of scholarship, standing and eminence in the field of Indian Music.

सरदार ए० एस० सहगल : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि जो राग रागिनियों के ज्ञाता अब ए० आई० आर० में कार्य कर रहे हैं उन से कमेटी के सब के सब सदस्य इस कला के ज्यादा प्रवीण हैं ?

डा० केस्कर : अगर इसे हम न समझते तो उन को इस काम के लिये नियुक्त न करते।

Shri Raghuramaiah: May I know, Sir, whether any people are exempted from this audition test and whether there is any other jury which goes into the question and decides who should be exempted and who should not and what are the grounds on which some are exempted and some are not?

Dr. Keskar: This is going into a very detailed controversy. This system has been initiated by the All India Radio for helping it in assessing the quality of musicians. If all the details are going to be discussed in reply to a question it would be too long. If the House desires, I can lay on the Table the rules and regulations that have been framed to help the panel in doing this work.

Shrimati A. Kale: May I know if it is a fact that the agitation was started by some interested persons, particularly those who were not sure of their knowledge of music?

Dr. Keskar: There is some substance in what the hon. Member says. I might inform the House that in spite of a lot of publicity and uproar in the Press the number of such persons who said that they had a certain grievance is very very small.

Shri B. S. Murthy: May I know whether there are any exemptions granted to any of these people and, if so, under what grounds these are given, Sir?

Mr. Deputy-Speaker: Was it not the same question that was put?

Shri B. S. Murthy: It was not answered, Sir.

Mr. Deputy-Speaker: What he said was that the rules and regulations have been framed and if the hon. Members so desire he would place them on the Table of the House, so that the hon. Members may have an idea of what is being done. Now, are we going to enter into a discussion?

Shri Chattopadhyaya: May I know, Sir, who auditions Prof. Ratanjankar before he sits before the mike?

Dr. Keskar: I do not want to answer questions on the floor of the House regarding persons who are not present here.

Shri Velayudhan: May I know how this trouble started because formerly there was complete amity between the A.I.R. and the musicians?

Dr. Keskar: Even now there is complete amity between the A.I.R. and the musicians.

Shri Veeraswamy: May I know whether some eminent and famous artistes in Tamilnad were asked to go for audition to the Madras and Trichinopoly stations of the All India Radio?

Dr. Keskar: I will try to find out the names of the famous musicians to whom my hon. friend has just referred.

Shri Muniswamy: May I know, Sir, how many of these juries are appointed in each station of A.I.R. and what is the period for which they are appointed?

Dr. Keskar: These are permanent, Sir.

Shri Boovaraghasamy: May I know, Sir, the number of places and their names where the juries are meeting?

Dr. Keskar: All over India.

DIESEL ENGINES

*498. **Shri A. N. Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the extent of production of diesel engines in the country;

(b) whether Government have imposed any restrictions on the import of diesel engines; and

(c) whether such restrictions will be imposed on the import of their component parts also?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is laid on the Table of the House.

(b) Yes, Sir.

(c) No indication of future policy can be given at this stage. It would depend upon conditions prevailing at the time.

STATEMENT

The figures of production of diesel engines are given below:—

1947-48	772 Nos.
1948-49	1,158 ..
1949-50	2,554 ..
1950-51	5,536 ..
1951-52	7,263 ..
1952-53	2,809 ..
TOTAL	20,092 ..

Shri M. S. Gurupadaswamy: May I know whether there is any scheme adopted by the Government to control the quality of this production?

Shri T. T. Krishnamachari: With regard to any production in this country which enjoys a certain amount of protection the Government satisfies itself that the quality is maintained. Otherwise we allow imports to come in.

Shri V. P. Nayar: It is seen from an answer given by the hon. Minis-